

[Shrimati Indira Gandhi]
the proof of the appreciation is: why do people attach so much importance to what we think or what we say or what we do.

SHRI M. R. MASANI: Do they?

SHRIMATI INDIRA GANDHI: They do. It may disappoint Mr. Masani and Mr. Masani has been saying this practically from the first day even when some other hon. Members thought that India was the leader of the un-developed world. Even at that time he thought that India's voice was not heard. India's voice is heard and the ample proof of it was given in the last session of the United Nations.

I want to apologise to hon. Members for not being here tomorrow and I hope that any new points that they make will be dealt with suitably.

SHRI INDRAJIT GUPTA: Are you going to allow the South African Delegation to come to Delhi for the UNCTAD Conference?

SHRI J. B. KRIPALANI: The Prime Minister began in Hindi, then when she got excited, like every one, she slipped into English.

SHRIMATI INDIRA GANDHI: I believe in bi-lingualism.

SHRI N. DANDEKER (Jamnagar) May I ask the Prime Minister whether she will assure the House that this poor Russian will not be handed over to Russia?

SHRIMATI INDIRA GANDHI: I told hon. Members that the matter is being looked into and I do not think it will be right for me to give an answer before we have got all the facts.

The hon. Member has asked about the UNCTAD. As he knows, this United Nations Conference is being held on the terms and conditions of the United Nations.

There was one other point which Mr. Indrajit Gupta has raised. It was about NLF. Here again I think our point is very clear that we have always said that they should be a party to any talks on settlement, to any settlement that will be held. We have not at all ignored them.

SHRI NATH PAI rose—

MR. DEPUTY-SPEAKER: This debate will continue tomorrow.

SHRI NATH PAI: I do not want to ask any question. We have no illusions of getting any reply to our questions. Just I want to know as to who will be replying to the debate tomorrow when it is resumed.

SHRIMATI INDIRA GANDHI: That you will know.

MR. DEPUTY-SPEAKER: That will be known tomorrow.

15.44 Hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

EIGHTEENTH REPORT

श्री रामावतार शास्त्री (पटना) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि यह सभा गैर-सरकारी सदस्यों के विधेयकों तथा संकल्पों सम्बन्धी समिति के 18वें प्रतिवेदन से, जो 20 दिसम्बर, 1967 को सभा में पेश किया गया था, सहमत है।

MR. DEPUTY-SPEAKER: The question is:

"That this House agrees with the Eighteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 20th December, 1967."

The motion was adopted.

15.44½ Hrs.

RESOLUTION RE: IMPLEMENTATION OF SAHIBINADI SCHEME—*contd.*

MR. DEPUTY-SPEAKER: The House will now proceed with the further discussion of the Resolution moved by Shri Gajraj Singh Rao on the 8th December, 1967 regarding the Implementation of Sahibinadi scheme.

Shri Gajraj Singh to resume his speech.

श्री गजराज सिंह राव : (महेन्द्रगढ़) : उपाध्यक्ष महोदय, जब मैंने साहबी नदी के बारे में प्रस्ताव पेश किया तो कुछ साहबान ने कहा कि यह छोटी सी बात आप इतनी